

1	2	3	4	5	6	7
23. Sikkim		0.00	1.96	0.00	2.50	1.20
24. Tamil Nadu	17.25		0.00	0.00	0.00	6.60
25. Tripura	0.00		0.40	1.15	0.00	0.00
26. Uttar Pradesh	10.00		3.98	15.37	16.56	28.18
27. Uttrakhand	0.00		11.51	0.00	13.31	9.44
28. West Bengal	0.32		0.56	0.35	0.00	6.11
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TOTAL :	110.82		59.16	129.91	311.31	145.31

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Decrease in aquatic wealth along Tamil Nadu coast

1735.DR. CHANDAN MITRA: will the Minister of AGRICULTURE be pleased to state:

- (a) whether the fish and aquatic wealth along Tamil Nadu coast has decreased to a large extent forcing the fishermen to trespass the international boundary;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether Government has taken any steps to check unsustainable fishing practices and over exploitation of coastal waters including bottom trawling; and
- (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI CHARAN DAS MAHANT) : (a) and (b) No. Sir, The increase in fish catch from the coast of Tamil Nadu during last few years indicate that fishery resources have not

depleted along the coast of Tamil Nadu. The fish catch from the coast of Tamil Nadu has increased from 5.34 lakh tonnes in 2008-09 to 6.5 lakh tonnes in 2011-12 for which latest data is available.

(c) and (d) Fisheries in territorial waters is the subject matter of coastal States / Union Territories (UTs) and governed by Marine Fishing Regulation Acts (MFRAs), which have provisions to regulate fishing practices. Besides advisories have been provisions to regulate fishing practices. Besides advisories have been issued to Coastal States UTs by the Central Government, wherein States/UTs have been advised to prevent bottom trawling juvenile fishing and other unsustainable fishing practices. In addition, Government also organizes regular training and awareness programs for disseminating information on sustainable exploitation of fishery resources fishermen and the stakeholders.

Making agriculture profitable

1736 SHRIMATI KUSUM RAI:

SHRI ALOK TIWARI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether as per the India Rural Development Report released on 26 September, 2013, income from farming is no longer sufficient for 85 per cent farmers' households, if so, the response of Government thereto;

(b) whether Government is aware that farmers are compelled to give up their profession due to its non-profitability, if so, the details thereof, State-wise;

(c) whether Government would encourage new crop models, revive traditional crops and take other measures to make agriculture profitable; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TARIQ ANWAR) : (a) As per Agriculture Census 2010-11, about 85% of the operational holdings accounting for about 44% of the total operated area in the country are held by small and marginal farmers. The India Rural Development Report 2012/13, mentions, *inter-alia*, that while the small farmers have proven to be more efficient than large farmers in using land and resources, but the holdings are often too small to generate sufficient income to support a family. The report further